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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 565/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Foseco India Ltd. -Versus- Jai Balaji Industries Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01 ANJAN KUMAR ROY, FCS APPLICANT-OPERATIONAL CREDITOR

ANJAN KUMAR
06/12/17

01. Manju Bhulaiya, Adv
02. Sonia Sharma, Adv

I for the
Corporate
Debtors

Sonia Sharma
06/12/17

ORDER

Ld. Pr. CS for the operational creditor and the Ld. Advocate for the corporate debtor are present.

Ld. Pr. CS for the operational creditor informed that settlement process is going on and therefore, he made a request for adjournment. Prayer is allowed.

List on 11/12/2017.

8d

(Jinan K.R.)
Member (J)

9d

(V.P.Singh)
Member (J)